

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General, Camp Srinagar)  
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**ORDER**

**NO:1429**

**DATED: 30.01.2018**

**Subject: Placement of the Officers of the High Court in different categories of posts of Secretaries, Bench Secretaries and Deputy Registrars.**

In pursuance of the recommendations of the Hon'ble Committee for the High Court Staff as approved by Hon'ble the Chief Justice, the following promotions/placements are hereby made:

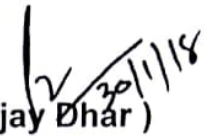
1. S/Shri Anil Kumar Raina, R. S. Billoria, Syed Mujtaba Hussain, and Tilak Raj Sharma, Secretaries, are placed in the Selection Grade of Secretaries in the pay-scale of Rs.12000-16500 (pre-revised) [PB-3 15600-39100+GP 7600 (existing pay scale)], notionally with effect from 13.12.2016 and monetarily with effect from the date of this order.
2. S/Shri P. S. Jamwal, Baldev Raj, and Asif Iqbal Mahajan, Bench Secretaries, are placed in the Selection Grade of Bench Secretaries in the pay-scale of Rs.12000-16500 (pre-revised) [PB-3 15600-39100+GP 7600 (existing pay scale)], notionally with effect from 28.04.2017 and monetarily with effect from the date of this order.
3. Shri Abdul Rashid Dar (Bench Secretary, now deceased) is placed in the Selection Grade of Bench Secretaries in the pay-scale of Rs.12000-16500 (pre-revised) [PB-3 15600-39100+GP 7600 (existing pay scale)], notionally with effect from 28.04.2017.
4. Shri Joginder Singh, (Bench Secretary) is placed in the Selection Grade of Bench Secretaries in the pay-scale of Rs.12000-16500 (pre-revised) [PB-3 15600-39100+GP 7600 (existing pay scale)], notionally with effect from 19.07.2017, i.e. the date the post of Bench Secretary (Selection Grade) became vacant due to the death of Shri Abdul Rashid Dar and monetarily with effect from the date of this order.

5. S/Shri Haroon Rashid Bhat, Ram Singh, and Sansar Chand, Deputy Registrars, are placed in the Selection Grade of Deputy Registrars in the pay-scale of Rs. 12000-16500 (pre-revised) [PB-3 15600-39100+GP 7600 (existing pay scale)], notionally with effect from 28.04.2017 and monetarily with effect from the date of this order.

Note:-

- (i) The promotion of the above named officers shall be subject to the outcome of the writ petitions, bearing SWP nos. 1134/2009 and 1544/2010 and any other writ petition(s) governing the subject.
- (ii) The placement of those officers of the cadre of the Bench Secretaries, who rank junior to Shri Pankaj Kumar Gupta (Bench Secretary), in the higher pay scales, shall be subject to the outcome of the regular enquiry pending against Shri Pankaj Kumar Gupta.

**By order:**


  
( Sanjay Dhar )  
Registrar General

**No.56446-56463**

**Dated: 30.01.2018**

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship.
2. Registrar Vigilance, High Court of J&K, Jammu for information.
3. Registrar Judicial, High Court of J&K, Jammu / Srinagar for information and n/a.
4. Secretary to Hon'ble Mr. Justice .....  
for information of His Lordship.
5. Chief Project Coordinator, E-Courts, High Court of J&K, Jammu for uploading the order on the website.
6. Chief Accounts Officer, High Court of J&K, Srinagar.
7. Accounts Officer, High Court of J&K, Jammu/Srinagar
8. S/Shri..... for information & n/a.

  
Registrar General